

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO. 3927**

TO BE ANSWERED Friday, January 4, 2019/Pausha 14, 1940 (Saka)

Devolutionary Grants to Karnataka

**3927. SHRI PRATHAP SIMHA:
KUMARI SHOBHA KARANDLAJE:**

Will the Minister of FINANCE be pleased to state:-

- (a) whether Karnataka has got an increase in devolutionary grant to the tune of 155.14 per cent, under the recommendations of Fourteenth Finance Commission;
- (b) if so, the details thereof and the funds received by the State during the last three years under this head, Category-wise;
- (c) whether Karnataka contributes 9.56 percent of the overall Central revenue, but it gets back around 4.5 percent, if so, the details thereof;
- (d) the total Central loan given to Karnataka Government as on date, indicating principal amount and interest separately; and
- (e) the loan paid back to the Central Government during the last three years and the steps taken to recover the loan?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI P. RADHAKRISHNAN)**

(a) & (b): No. The details of grants provided to the State Government of Karnataka under recommendations of the 14th Finance Commission (FC) are as follows:

(Rs. in Crore)

Sl. No.	Items	13 th FC (2010-15) Actuals	14 th FC (2015-20) Estimated	Increase over 13 th FC Actuals	% Increase over 13 th FC Actuals
1	Estimated Share in Central Taxes and Duties	61691.02	186925.00	125233.98	203.00
2	State Disaster Relief Fund (SDRF)	667.07	1145.25	478.18	71.68
3	Local Body Grants	6534.44	15145.54	8611.10	131.78
4	Other Grants discontinued by FFC*	4316.86	-	-	-
Grand Total		73209.39	203215.79	130006.40	177.58

Source: Report of the respective Finance Commission

*Finance Commission grant(s) available during 13th FC has been discontinued by 14th FC. Post devolution revenue deficit grant also recommended by the 14th FC. However, no such grant was recommended for the State of Karnataka.

(c): Record of State-wise contribution to Revenue Receipts of the Central Government is not captured in the present system. The State of Karnataka gets approximately 4.7% of the total devolution of Central Taxes and Duties to the States under the 14th Finance Commission compared to 4.3% in the 13th Finance Commission Period. Details are as follows:

(Rs. in crore)

13 th FC Award Period						14 th FC Award Period				
Percentage	2010-11	2011-12	2012-13	2013-14	2014-15	Percentage	2015-16	2016-17	2017-18	2018-19
4.328	9506.31	11075.04	12647.14	13808.28	14654.25	4.713	23983.34	28759.94	31751.99	37145.65

Further, the State Government of Karnataka also receives Grants-in-aid including Finance Commission Grants, Centrally Sponsored Schemes and others. The year-wise details are as follows:

(Rs. in crore)

Year	2015-16 (Actuals)	2016-17 (Actuals)	2017-18 (RE)
Grants-in-aid from Central Government to State Government of Karnataka	13928.75	15703.19	16082.31

(d) & (e): The details of the Central Loans given to the Karnataka Government and the principal amount and Interest paid back by the State Government of Karnataka to the Central Government in the last three years are as follows:

(Rs in Crore)

Year	Central loan given	Principal amount repaid	Interest repaid
2015-16	1271.02	943.82	667.84
2016-17	1917.93	1121.03	646.95
2017-18	1943.25	1176.90	642.34
